

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are hereby made in official exigency with immediate effect:-

| Sl. No. | Name   | From   | To   |
|---------|--|--|--|
| 1       | Sh. Chirag Rajput<br>S/o Late Sh. Gulshan Kumar<br>EC-17927681 | PA in the court of Previously presided over by Sh. Sanjeev Jain, District Judge (Commercial Court)-01, New Delhi District, Patiala House Courts, New Delhi | PA in the Court of Sh. Sanjeev Jain, Principal Judge, Family Courts, East, Karkardooma, Delhi<br>(In diverted capacity)  |
| 2.      | Sh. Bool Chand<br>[Sr. PA]                                     | Sr. P.A in the Court of Previously presided over by Ms. Sarita Birbal, District Judge (Commercial Court), North- East Karkardooma Courts, Delhi            | Sr. P.A in the Court of Ms. Sarita Birbal, Principal Judge, Family Courts, Shahdara, Karkardooma Delhi<br>(In diverted capacity)   |
| 3       | Sh. Rajan Sharma<br>[Sr. PA] EC- 3267                          | Sr. P.A posted in the Office Pool, Central District, Tis Hazari Courts, Delhi  | Sr. P.A in the Court of Ms. Sarita Birbal, Principal Judge, Family Courts, Shahdara, Karkardooma Delhi<br>(In diverted capacity)   |
| 4.      | Sh. Deepak Digwal<br>Sr. PA<br>EC-3283                         | Sr. P.A in the Court of Previously presided over by Sh. Vinod Kumar, District Judge, Commercial Courts, North-West District, Rohini Courts, Delhi.         | Sr. P.A in the Court of Sh. Vinod Kumar, Principal Judge, Family Courts, South, Saket Courts, New Delhi  |
| 5.      | Ms. Manju Rani Singh,<br>Sr. PA<br>EC- 3288 / 15656730         | Sr. P.A in the Court of Sh. Chander Jit Singh, ACMM-2, New Delhi District, Patiala House Courts, New Delhi   | Sr. P.A in the Hon'ble High Court of Delhi, New Delhi<br>( in diverted capacity)   |
| 6       | Ms. Chahat Kumar<br>D/o Sh. Anil Kumar                         | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi  | P.A in the Court of Sh. Chander Jit Singh, ACMM-2, New Delhi District, Patiala House Courts, New Delhi   |
| 7.      | Sh. Vivek<br>S/o Sh. Lakpa Chhering<br>(22424837)              | PA in the Personal Office of District & Sessions Judge, Office, RACC, New Delhi  | P.A in the Hon'ble High Court of Delhi, New Delhi<br>( on diverted capacity for period of one year with the direction to join in this office on completion of said period) |
| 8       | Ms. Neeru<br>D/o Sh. Jai Kishan Verma<br>EC-69605996           | PA in the Court of Sh. Sunil Kumar, Ld ADJ-03, North District, Rohini Courts, Delhi  | PA in the Court of Sh. Sudhanshu Kaushik, Spl. Judge (NDPS), West District, Tis Hazari Courts. Delhi   |
| 9       | Ms. Lovleen Sharma<br>EC- 3382                                 | PA in the Court of Sh. Sudhanshu Kaushik, Spl. Judge (NDPS), West District, Tis Hazari Courts. Delhi   | PA in the Court of Sh. Sunil Kumar, Ld ADJ-03, North District, Rohini Courts, Delhi  |
| 10      | Ms. Malti Punia<br>EC- 3274                                    | Sr.P.A in the Office Pool of Central District, Tis Hazari Courts, Delhi  | Sr.P.A in the court of Sh. Ajay Singh Shekhawat, ADJ-4, Central District, Tis Hazari courts  |
| 11      | Sh. Deepak Kumar<br>S/o Sh. Ram Nath Singh<br>EC- 47997261     | P.A in the court of Sh. Ajay Singh Shekhawat, ADJ-4, Central District, Tis Hazari courts   | P.A in the Office Pool of Central District, Tis Hazari Courts, Delhi   |

Note Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

*GIRISH KATHPALIA*  
11.05.4.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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